

BUSINESS ADVISORY COMMITTEE

(Thirteenth Lok Sabha)

THIRTIETH REPORT

(Presented and adopted on 10.12.2001)

The Business Advisory Committee held a sitting on Wednesday, the 5th December, 2001.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) The Jute Manufacturers Cess (Amendment) Bill, 2001
(Consideration and passing) | 1 hour |
| (2) The All India Institute of Medical Sciences (Amendment) Bill, 2001, after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |

3. The Committee also recommend that the discussions under rule 193 on the following subjects may be held on the dates indicated against each:-

(1) Statement made by Shri Murasoli Maran, Minister of Commerce and Industry in the Lok Sabha on November 22, 2001 regarding the Fourth Ministerial Conference of World Trade Organisation (WTO) held at Doha.	May be taken up on Monday, the 10 th December, 2001 at 3 P.M. and to be completed on the same day.
(2) Procurement Policy.	May be taken up on Tuesday, the 11 th December, 2001 at 4. P.M. and to be completed on the same day.

NEW DELHI;
December 5, 2001
Agrahayana 14, 1923 (Saka)

G.M.C. BALAYOGI
Chairman,
Business Advisory Committee